# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

O.A.No. 1577/97

Date of Order: 9.12.97

BETWEEN:

K.Bhoopala Reddy

.. Applicant.

AND

 Senior Superintendent of Post Offices, Nizamabad Division, Nizamabad.

2. Sri G.Srinivasa Reddy

.. Respondents.

Counsel for the Applicant

. Mr.S.Ramakrishna Rao

Counsel for the Respondents

.. Mr.N.V.Raghava Reddy

#### CORAM:

HON'BLE SHRIR RANGARAJA N : MEMBER (ADM.)

HON BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

### ORDER

X As per Hon ble Shri R.Rangarajan : Member (Admn.) X

Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mr.N.V.Raghava Reddy, learned standing counsel for the respondents.

- 2. The applicant is applied for the post of EDBPM, Kupriyal while working as provisional EDBPM in that post office. R-2 was selected.
- 3. This OA; is filed challenging the selection of R-2 and for a consequential direction to select the applicant who is more meritorious to the post of EDBPM. Kupriyal.

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- The only point for consideration in this OA is whether the applicant is more meritorious compared to R-2.
- 5. The selection proceedings were produced today, which we perused and returned after perusal. From the selection proceedings we find that both the applicant and R-2 are placed in a similar situation in all respects. Hence the meritorious candidate has to be decided on the basis of marks obtained in the S.S.C. Examination. The applicant had secured 188/500 in the compartmental examination of S.S.C. whereas R-2 had secured 307/500 as revealed by the proceedings. Hence there is no doubt that R-2 is more meritorious than the applicant herein and hence the selection cannot be challenged.
- 6. In view of that the OA merits no consideration, Hence it is dismissed at the admission stage itself. No costs.

B.S. JAI PARAMESHWAR )

Member (Judl.)

(R.RANGARAJAN) Member (Admn.)

9.12-97

Dated: 9th December, 1997

(Dictated in Open Court)

sd

## DA:1577/97

## Copy to:-

- 1. The Senior Superintendent of Post Offices, Nizamabad Division, Nizamabad
- 2. One copy to Mr. S.Ramakrishna Rao, Advocate, CAT., Hyd.
- 3. One copy to Mr. N.V.Raghava Reddy, Addl.CGSC., CAT., Hyd.
- 47 One copy to DRS(A), CATS, Hyds
- 53 One duplicate

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TYPED BY COMPARED BY

CHECKED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERA 5AD

THE HOM'BLE SHRI R. RANGARAJAN : M(A)

 $\mathsf{G}\mathsf{N}\,\mathsf{A}$ 

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :

Dated: 9/12/97

ORDER/<del>JUDGMENT</del>

M.A/R.A/p.A.NO.

O.A.NO. 1577 97

Admitted and Interim Directions Issued.

Allowad

Disposed of with Directions

Disffissed

Dismissed: as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

केन्द्रोय प्रशासन्ति विभिक्षरण Central Administrative Tribunal प्रेक्टा /DESPATCH

1 5 DEC 1997

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